

for increasing the production of various types of fertilizers, including Urea. The Eighth Plan is yet to be finalised and further details will be available only after the Plan is finalised.

Public Sector Bonds

1179. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to raise funds from the Capital market through issue of Public Sector bonds; is so, the details thereof;

(b) if not, the reasons therefore:

(c) whether non raising of funds from the Capital market is likely to affect the investment plans of a large number of Public Sector Undertakings; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.K. THUNGON): (a) to (d). In order to partly finance their plan projects, various central public sector enterprises have been raising funds from the Capital market through issue of Public Sector Bonds, details of which are given in the Annual Budget Documents laid in the Parliament every year.

[Translation]

News Item Captioned "DDA Vyavsayik Flats Yojana Kabze Dene Ka Vada Adhura"

1180. SHRI SURENDRAPAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item

captioned 'DDA Vyavsayik flats yojana-Kabze dene ka vada Adhura' appearing in Jansatta dated January 8, 1992; and

(b) if so, the stage taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As per statement given below.

STATEMENT

The DDA has reported that in 1984 a Self Financing Scheme was advertised for allotment of commercial flats in the following District Centres :-

1. Nahru Place District Centre.
2. Bhikaji Cama Place District Centre
3. Janakpuri District Centre
4. Laxmi Nagar District Centre.

In all 699 applications were received. Out of which 673 were found eligible. The draw for allocation among the registrants was held on 5.9.84 and the following allocations were made :-

1. Nehru Place Distt. Centre	133
2. Bhikaji Cama Place	56
3. Janakpuri Distt. Centre	42
4. Laxmi Nagar Distt. Centre	47

The unsuccessful registrants were either given refund of the registration money or the option of re-registration under SFS 1985 scheme. Thereafter demand cum allocation letters were issued to the allottees indicating the scheme of payment of 5

instalments payable by six monthly intervals each, payable between April, 85 to January, 1987. The 6th instalment was to be demanded later and was to include the balance cost of flat.

The proposed building at Nehru Place could not be constructed due to ban on high rise buildings in 1985. Subsequently the idea of construction of commercial building at Nehru Place on the plot earmarked for the same was abandoned and it was decided to offer option to the allottees of Nehru Place for re-allocation at Bhikaji Cama Place. Only 33 Nehru Place allottees accepted the offer and opted accordingly.

At the time of completion of Bhikaji Cama Place building the number of awaiting allottees was as under :-

Bhikaji Cama Place	a) original	33
	b) adjusted from Nehru Place	34

Janakpuri Distt. Centre 12

Laxmi Nagar Dist. Centre 10

The draw was held on 8.3.91 for allotment of 33 flats to the original allottees of Bhikaji Cama Place and allotments made accordingly. The demand letter for the 6th and final instalment were issued in November, 1991. Another draw was held on 6.12.91 for those allottees of Nehru Place who had accepted reallocation at Bhikaji Cama Place and 19 flats were allotted. On flat has been allotted to M/s Visvesvaraya Iron & Steel Ltd. who was on original allottee of Nehru Place. Demand letters for payment of the balance cost of the flats are being issued shortly to these allottees. There are 14 remaining allottees of Nehru Place and 9 flats available at Bhikaji Cama Place. A draw is being held shortly for allotment of specific flats to these. The unsuccessful allottees

will be adjusted at Dist Centre Janak Puri and Laxmi Nagar as per their options.

There has been an increase in the cost of construction of these flats on account of steep increase in the cost of materials of construction during the period of construction. The building at Bhikaji Cama Place has been fully constructed and is ready for possession. The clearance from the fire authorities has already been obtained. It has been ensured that the building is free from all encumbrances. The possession will be handed over to the allottees after full premium has been realised.

[English]

Installed/Utilisation Capacity of Nuclear Power Plants

1181. SHRI SYED SHAHABUDDIN:
Will the PRIME MINISTER be pleased to state:

(a) the installed capacity of nuclear power in the country, power Station-wise as on 31st December, 1991;

(b) the additional capacity under installation, project-wise, during 1991;

(c) the capacity utilisation of the existing power stations during 1991; and

(d) whether the Department of the Nuclear Power Corporation has finalised long-term plans for the installation of additional nuclear power capacity; if so, the target in terms of capacity and time frame?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS (SHRIMATI
MARGARET ALVA): (a) The rerouted capacities of nuclear power stations in operation are as follows: